

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: FREEWORLD EXPORTS PRIVATE LIMITED Date of Commencement of Liquidation: 21-12-2023; List of Stakeholders as on Date: 02-01-2026; Name of IP: Mutharasapuram Ganesan Chandrasekaran; Process Number: 1; Last 5 digitof registration number: 13620

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	2	516899002	2	516899002				<a href="#">Annexure 3</a>
4	Unsecured financial creditors								<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	8	6735988	8	1518994		5216994.00		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	15373229	3	15292503		80726		<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)								<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								<a href="#">Annexure 9</a>
Total		13	539008219	13	533710499	0	5297720	0	